

HEAD OFFICE

Uttarakhand

Pollution Control Board

**46-B, I.T. Park, Sahastradhara Road,
Dehradun (Uttarakhand)**



Action Taken Report

Original Application No. 960 of 2019

In compliance of order dated 01.11.2019

of the

Hon'ble National Green Tribunal,

Principal Bench,

New Delhi

Action Taken Report
In the matter of
Original Application No. 960 of 2019

Jodh Singh

(Applicant)

Vs

State of Uttarakhand

(Respondent)

In compliance of the order passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi on dated 01.11.2019, the inspection is carried out by the Regional Officer of Uttarakhand Pollution Control Board, Roorkee, Distt- Haridwar on dated 20.02.2020. The inspection report is enclosed as **Annexure-1**. According to the inspection report :

There are two unit namely- M/s R.B.N.S. Sugar Mill Ltd. and M/s R.B.N.S. Sugar Mill Ltd. (Distillery unit) are in operation at the same premises.

A. M/s R.B.N.S. Sugar Mil Ltd., Laksar, Haridwar:-

1. Unit is a sugar mill with installed capacity of 1000 Tons cane crushing per day and also 290 MW power plants. Unit have valid consent up to March 2024.
2. During inspection, ETP plant was in operational and sample analysis report found as per norms.
3. Unit has also provides boilers of 90TPH and 70TPH with proper APCS and stack monitoring report found as per norms.
4. Unit is complying with CCA conditions of the Board and reusing treated water totally in cooling process through spar ponds.

B. M/s R.B.N.S. Sugar Mill Ltd. (Distillery unit), Laksar, Haridwar:-

1. Unit is engaged in the manufacturing of Rectified Sprit/ENS/Ethanol- 60KLD using molasses through fermentations process. Unit have valid CCA up to March 2020.
2. Spent wash generated through fermentation process is treated through anaerobic digester and Multi Effect Evaporator (MEE). Concentrated spent wash is stored in three lagoons with total capacity of 5222KL for bio-composting.
3. The Central Pollution Control Board has issued closure direction under section-5 of Environment (Protection) Act, 1986 due to non compliances of CPCB direction and also imposed an environment compensation amount of Rs. 50,70000.00 on dated 23.05.2019. Further after compliance of CPCB directions and deposition of environment compensation, the said closure direction was modified by CPCB on dated 21.10.2019 and permitted to unit resumes their manufacturing operation as per consent conditions.
4. Unit is complying the CCA condition with maintain the Zero Liquid Discharge.

Considering the above observation and need of strict monitoring, the Uttarakhand Pollution Control Board has already been issued Direction to the Unit M/s R.B.N.S. Sugar Mill Ltd. (Distillery Unit), Laksar, Haridwar on dated 29.01.2020 in O.A. no. 896 of 2019 Teluram Vs State of Uttarakhand. Copy is placed at **Annexure-2**.

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In compliance of Hon'ble NGT order dated 01.11.2019 in the matter of Original Application No. 960/2019, Jodh Singh Vs State of Uttarakhand.

Inspection Report

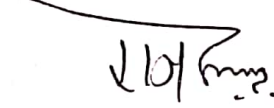
In compliance of Hon'ble NGT order dated 01.11.2019 in the matter of Original Application No. 960/2019, Jodh Singh Vs State of Uttarakhand, inspection of M/S R.B.N.S. Sugar Mills Ltd., Laksar, Distt. Haridwar and agriculture field of Shri Jodh Singh, complainant, was carried out on dated 20.02.2020.

There are two units, namely – M/S R.B.N.S. Sugar Mills Ltd. and M/S R.B.N.S. Sugar Mills Ltd. (Distillery Unit) are in operation at the same premises. Mr. S.P. Singh, Additional General Manager, was present at the time of inspection. Based on field observation and available records, following observation are made:

A) M/S R.B.N.S. Sugar Mills Ltd., Laksar, Distt. Haridwar:

1. The Unit is a sugar mill with an installed capacity of 1000 Tonns Cane Crushing per day. Co-generation of $15+14 = 29$ MW electricity is also generated from the Unit. Unit was in operation at the time of inspection.
2. The Unit is having Consolidated Consent & Authorization (CCA) from the Board which is valid up to 31.03.2024.
3. The Unit has provided Effluent Treatment Plant (ETP) of 2500 KLD capacity consisting of – Oil & Grease Trap; Oil Skimmer; Equalization Tank; Primary Clarifier; Aeration Tank with 06 blowers; Secondary clarifier; MGF/ACF & Sludge drying beds. Treated water is totally recycled in cooling process through spray pounds.
4. At the time of inspection ETP was in operation. ETP outlet sample analysis report showed- pH-7.72; BOD-24 mg/L; COD-176 mg/L & TSS- 28 mg/L. Values are within prescribed limit. Copy of Analysis report is enclosed as Annexure-1.
5. The Unit has also provided Online Continuous Effluent Monitoring System (OCEMS) at outlet of ETP for measurement of flow, pH, BOD, COD and TSS. OCEMS was found operational at the time of inspection. Real time data are being transmitted to the CPCB.
6. Molasses is generated as by-product which is stored in 05 tanks within premises.
7. The Unit has also provided boilers of 90 TPH and 70 TPH capacities equipped with individual wet scrubbers and stack of 60 meter height.
8. Press med generated from the unit is used for bio-composting after mixing with concentrated spent wash generated from the Distillery Unit.

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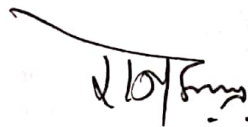
9. The overall house keeping of the Unit was satisfactory.

As such Unit is complying with CCA Conditions of the Board and also reusing treated water totally in cooling process through spray ponds.

B) M/S R.B.N.S. Sugar Mills Ltd., (Distillery Unit), Laksar, Distt. Haridwar:

1. The Unit is engaged in manufacturing of Rectified Sprit/ENA /Ethanol-60 KLD using molasses. Molasses passed through continuous fermentation process, where molasses is converted in to ethyl alcohol and CO₂ with help of yeast enzyme and chemicals.
2. The Unit is having Consolidated Consent & Authorization (CCA) from the Board which is valid up to 31.03.2020.
3. Spent wash generated through the fermentation process is treated through bio gas digester. After extracting the biogas through the bio-methanation process, bio-methanated spent wash is concentrated in Multi Effect Evaporator (MEE).
4. Four stage falling film evaporator bodies and two forced circulation bodies installed as MEE with a feeding capacity of 840 KLD. Mass flow meters are installed at inlet and outlet points of MEE. Log book is also being maintained.
5. Concentrated spent wash after MEE is stored in lagoons for bio-composting. Three storage lagoons of 1925M³, 1925M³ and 1372M³ capacities with total storage capacity of 5222M³ have been provided.
10. The condensate generated from MEE is treated through Condensate Polishing Unit (CPU) of 1050 KLD capacity for treatment of process condensate. CPU consisting of equalization tank, UASB, aeration tank, clarifier and lamella. Treated water is being recycled in Sugar Mill through spray pounds. At the time of inspection CPU was in operation. CPU outlet sample analysis report showed- pH-8.56; BOD-26 mg/L; COD-188 mg/L & TSS- 42 mg/L. Copy of Analysis report in enclosed as Annexure-2.
6. Concentrated spent is used for bio-composting after mixing with press mud generated from the sugar mill.
7. The Central Pollution Control Board vide its letter ref. no. B-190198/NGRBA(RG)/Distillery/4/2016-17/1460 dated 23.05.2019 issued closure direction under section-5 of the Environment (Protection) Act, 1986 due to non-compliance of CPCB' direction and also imposed an environmental compensation of Rs. 50,70,000/. Further, after compliance of CPCB's directions said closure direction was modified on dated 21.10.2019 and permitted to resumes manufacturing operation as per consent conditions. Unit has also deposited environmental compensation amount of Rs. 50,70,000/- to the Central Pollution Control Board.

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8. Laksar drain pass through the storage lagoons of the unit. Regular water quality monitoring of Laksar drain is being carried out by the Board.

C) Shri Jodh Singh, complainant was also contacted but he could not present at the time of inspection. Shri Jodh Singh informed that affected *poplar* plants have been removed. About 15 stumps of *poplar* trees along with green trees were observed at the agriculture field of complainant. However, it is not confirmed that said *poplar* trees were affected by wastewater and even traces of wastewater could not observed at the site.

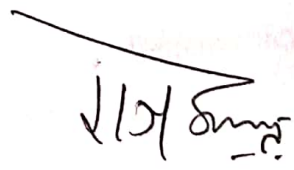
Based on above observation, it is evident that the Unit have provided pollution control measures as per CCA conditions and maintaining Zero Liquid Discharge (ZLD). However, in order to ensure appropriate operation of pollution control measures and compliance of CCA conditions, following instructions may issue to the Unit:

1. The Unit shall dispose the spent wash through bio-composting process only after concentrated in Multi Effect Evaporator (MEE).
2. The Unit strictly adhere to the Standard Operating Procedure (SoP) prepared by the CPCB for Bio-composting. Non-compliance of SoP shall be presumed as non-compliance of CPCB's directions as well as Consent conditions of the UKPCB.
3. The Unit shall ensure that no seepage /runoff from bio-composting yard go into the drain or outside the yard areas.



(Sunil Kumar)

Assistant Environment Engineer



(Dr. Rajendra Singh)
Regional Officer (I/c)

UTTARAKHAND ENVIRONMENT PROTECTION &
POLLUTION CONTROL BOARD
Gauradevi Parayavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrabadhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
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देहरादून (उत्तराखण्ड)

Web: www.ueppcb.uk.gov.in

Date: 27.02.2020

UEPPCB/HO/ Lab-04 /2019/

Industrial Waste Water Characteristic

Industrial Waste Water Characteristic

Name & Site of Sampling Point	M/s, RBNS Sugar Mill, Laksar, Haridwar		
Sample Collected By:	Dr. Rajendra Singh (RO), Mr. Sunil Arya (AEE)		
Sample Analysed By:	Mr. S.K. Dimri, (ASO)		
Date of Sampling:	20.02.2020		
Sampling Point:	ETP outlet (Sugar Unit)		
Natural of Sample :		Grab	
S.N.	Parameters	Observation	Prescribed Standard
1	Colour	Colourless	-
2	Odour	Odourless	-
3	pH	7.72	6.5-8.5
4	BOD	24	30
5	COD	176	250
6	Total Solids	845	-
7	Total Dissolved Solids	819	-
8	Total Suspended Solids	28	30

All values are in mg/l. except pH.

Asst. Scientific Officer

Scientific Officer

UTTARAKHAND ENVIRONMENT PROTECTION &
POLLUTION CONTROL BOARD
Gauradevi Parayavaran Bhawan
46-B, SIDCUL IT Park, Sahasrtradhara Road
DEHRADUN (Uttarakhand)



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UEPPCB/HO/ Lab-04 /2019/

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Industrial Waste Water Characteristic

Name & Site of Sampling Point	M/s, RBNS Sugar Mill, Laksar, Haridwar		
Sample Collected By:	Dr. Rajendra Singh (RO), Mr. Sunil Arya (AEE)		
Sample Analysed By:	Mr. S K. Dimri, (ASO)		
Date of Sampling:	20.02.2020		
Sampling Point:	CPU outlet (Distillery Unit)		
Natural of Sample :	Grab		
S.N.	Parameters	Observation	Prescribed Standard
1	Colour	Colourless	-
2	Odour	Odourless	-
3	pH	8.56	6.5-8.5
4	BOD	26	30
5	COD	188	250
6	Total Solids	291	-
7	Total Dissolved Solids	249	-
8	Total Suspended Solids	42	30

All values are in mg/l. except pH.

Asst. Scientific Officer

Scientific Officer



HEAD OFFICE

Uttarakhand Environment Protection and Pollution Control Board
"Gaura Devi Prayavaran Bhawan"
46B, I.T. Park, Sahastradhara Road, Dehra Dun

ANNEXURE 02

UEPPCB/HOI/67C2-183-436/10469-1759,

Date 29.01.2020

To,

M/s R.B.N.S. Sugar Mills Ltd.
(Distillery Unit), Laksar,
District- Haridwar.

Sub: - Direction Under O.A. No. 896/2019 Teluram Vs State of Uttarakhand reg.

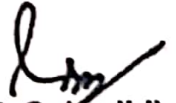
Sir,

In pursuance of the Hon'ble NGT order dated 30.10.2019 in matter of O.A. No. 895/2019, Teluram Vs State of Uttarakhand inspection of M/s R.B.N.S. Sugar Mill, Laksar, Distt- Haridwar and M/s R.B.N.S. Sugar Mills Ltd. (Distillery Unit), Laksar, Distt- Haridwar was carried out the Regional Office, Roorkee on dated 02.12.2019.

In order to ensure appropriate operation of pollution control measures and compliance of CCA condition, following direction has issued to M/s R.B.N.S Sugar Mill (Distillery Unit) for strict compliances:-

1. The unit shall dispose the spent wash through bio-composting process only after concentrated in Multi Effect Evaporator (MEE).
2. The unit shall ensure that no seepage/runoff from bio-composting yard go into the drain or outside the yard areas.
3. The unit shall increase bunds height of storage lagoons to prevent entry of surface runoff to lagoons.
4. The unit shall restrict its lagoon capacity to 30 days equivalent of concentraed spent wash as per Central Pollution Control Board directions dated 14.10.2019.
5. The unit shall undertake water quality monitoring of Laksar drain-passing nearby lagoons, regularly and shall submit report to the Board's offices.

Yours faithfully


(S.P. Subudhi)
Member Secretary

Copy to: - Regional Officer ^{ROH} for information and necessary action.


Member Secretary

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